

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 15/MP/2016**

Subject : Petition seeking directions for preparation of UI account for under drawl against collective transactions within specified time and for that payment of UI charges in terms of the Central Commission Regulations read with the Regulations of the State Commission.

Date of hearing : 9.8.2016

Coram : Shri Gireesh B. Pradhan, Chairman  
Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member

Petitioner : Rajasthan Steel Chamber

Respondent : Rajasthan Vidyut Prasaran Nigam Limited & Others

Parties present : Shri Anand K. Ganesan, Advocate, RSC  
Shri S. K. Agarwal, Advocate, Rajasthan Discoms  
Shri S.P. Das, Advocate, Rajasthan Discoms  
Shri M.K. Sharma, Advocate, Rajasthan Discoms  
Shri A.K. Gupta, RVPNL  
Shri Sushil Mathur, RVPNL

**Record of Proceedings**

Learned counsel for the respondents requested for time to file reply to petition. Request was allowed by the Commission.

2. The Commission directed the respondents to file their replies by 31.8.2016 with an advance copy to the petitioner who may file its rejoinder, if any on or before 30.9.2016. The Commission directed that due date of filing the replies and rejoinders should be strictly complied with. No extension shall be granted on that account.

3. The petition shall be listed for hearing on 18.10.2016.

**By order of the Commission**

**Sd/-  
(T. Rout)  
Chief (Law)**